

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.08.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1069-1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2 Rakesh Tiwari-R3 Rahul Kumar-R4
2.	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma
3.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand-RP

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 623 of 2021	Himachal Pradesh State Electricity Board Ltd., Through Its Chairman Vs. Suraj Fabrics Industries Ltd.	Shaurya Vardhan Kuthiala	
5.	Comp. App. (AT) (Ins) No. 632 of 2021	Jugal Kishore Parihar Vs. Rajhans Industries Pvt. Ltd. Through Interim Resolution Professional & Anr.	Abhishek Anand	
6.	Comp. App. (AT) (Ins) No. 641 of 2021	Volkswagen Finance Pvt. Ltd. Vs. Parag Sheth Resolution Professional of Torque Automotive Pvt. Ltd. & Anr.	Ashish Makhija	
7.	Comp. App. (AT) (Ins) No. 642 of 2021	Modern Syntex (India) Ltd. Vs. The Administrator of Specified Undertaking of Unit Trust of India & Anr.	Anju Jain	
8.	Comp. App. (AT) No. 94 of 2021	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	Ananyaa Mazumdar	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 956 of 2020	Vaibhav Goel & Anr. Vs. Deputy Commissioner of Income tax & Anr.	Kanishk Khetan	Easha Kadian Himanshu Raghvendra Singh- R1
10.	Comp. App. (AT) (Ins) No. 225 of 2021	Epac Polymers Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Kamal Ahuja	
11.	Comp. App. (AT) (Ins) No. 490 of 2021	Anish Agarwal Vs. Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. & Ors.	Ranjan Kumar	Sanjay Kumar Singh- R1
12.	Comp. App. (AT) (Ins) No. 491 of 2021	Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. Vs. Anish Agarwal	Sanjay Kumar Singh	Ranjan Kumar
13.	Comp. App. (AT) No. 239 of 2020	Neeraj Gupta & Anr. Vs. A-1 Equipments (P) Ltd. & Ors.	Sumit K. Batra	Rajeev Kumar Gupta-R1 to R3 & R5 Mohit Gulati-R4
14.	Comp. App. (AT) No. 77 of 2021	Ram Avtar Khandelwal Vs. Kamal Kunj Developers Pvt. Ltd. & Ors.	Naresh Kumar Sejvani	
15.	Comp. App. (AT) No. 91 of 2021	Kadam Developers Private Limited Through Its Board of Directors Vs. Creative Souls Technology India Limited, Through Its Directors (Group Company of M3M India Private Limited) & Ors.	Gauri Rishi	Sidhartha Das Saurabh Kalia Kausar Hussain-R1 Srishti Juneja-R3 & R4

For Hearing

16.	Comp. App. (AT) (Ins) No. 742 of 2020 Part Heard	Trafiguraindia Pvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover Vikas Mehta
17.	Comp. App. (AT) (Ins) No. 981 of 2020	Kedrion Biopharma INC. Vs. Wizaman Impex Pvt. Ltd.	Gunjan Sinha Jain	Jayant Mehta Aditya Ghadge AT Patra Karan Khaitan
18.	Comp. App. (AT) No. 183 of 2020	Ram Prakash Gupta Vs. Radhey Shyam Sharma & Ors.	Saraswata Mohapatra	Sushil Kumar Dubey-R1 & R2 Vaibhav Mishra-R3

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar